

utilisation direct. The same will be laid on the Table of the House on receipt.

DR. R. P. DUBE: The question relates to the year 1950-51 and we are in 1955. I want to know the conditions on which these grants are given and the reason for the delay.

SHRI N. KANUNGO: Most of the grants are given on the condition that an equal amount or a certain proportion of it is met from the resources of the State Governments. There are procedural difficulties and also difficulties of setting up the installation, buildings and all these things.

DR. R. P. DUBE: Four years have gone by. Are not the various State Governments asked to give progress reports every year in respect of the grants made to them?

SHRI N. KANUNGO: The Central Government and the Boards constantly ask for reports but the sending of the reports is the responsibility of the State Governments.

DR. R. P. DUBE: I think, Sir, that when these people do not give the progress report, they should not be granted further sums.

SHRI N. KANUNGO: If Parliament directs to that effect, that will be done.

MR. CHAIRMAN: It is a suggestion for action.

REQUIREMENT AND IMPORT OF P.V.C. INSULATED CABLES

*821. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) what is the annual requirement of P.V.C. insulated cables and flexibles in the country; and

(b) how much of it was imported in each year from 1952 onwards?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI

N. KANUNGO): (a) The demand for such cables is estimated to be 8.8 million yards a year.

(b) Import figures for this item were not separately recorded prior to April 1954. Imports from April to January 1955 were nearly 3.5 million yards.

SHRI M. VALIULLA: May I know whether there are any Indian firms in India that are manufacturing these flexible cables?

SHRI N. KANUNGO: Yes, Sir; there are three firms.

SHRI M. VALIULLA: What is the Indian output?

SHRI N. KANUNGO: In 1954, it was 4,595,384 yards.

SHRI M. VALIULLA: This is the actual production; may I know the installed capacity?

SHRI N. KANUNGO: 11.84 million yards.

SHRI M. VALIULLA: What is it that is in the way of manufacture of the full capacity? The installed capacity is about 11 million yards whereas our demand is only 8 million yards.

SHRI N. KANUNGO: There are several varieties of cables and manufacturers do not have demand for all the various varieties and sometimes they do not find it economic to produce them.

CEMENT COMPANY AT MACHERLA

*822. SHRI J. V. K. VALLABHA-RAO: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Government of Andhra had recommended that the licence required for establishing a cement factory at Mecherla for Nandikonda project may be given to a private firm; and

(b) if so, whether licence has since been granted to that firm?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) and (b). No such recommendation was made by the Andhra Government, but a licence to set up a cement factory at Macherla has been granted to a private party.

SHRI J. V. K. VALLABHARAO: May I know the name of the firm please?

SHRI N. KANUNGO: Ramakrishna & Co.

SHRI AKBAR ALI KHAN: Has there been any tender or any advertisement to enable other persons also to give the proposal?

SHRI N. KANUNGO: No, Sir. This is a licence which is granted under the Industries (Development and Regulation) Act.

DR. P. C. MITRA: May I know whether that firm has any other cement factory?

SHRI N. KANUNGO: I have not got the information.

DR. R. P. DUBE: Were there any more applicants or was this the only firm that applied?

SHRI N. KANUNGO: For that particular locality, that was the only firm.

SHRI T. V. KAMALASWAMY: Does this firm own any existing cement factories? Has this firm any experience in this line?

SHRI N. KANUNGO: I do not know exactly whether this firm owns any other cement factory or not but I know that it has experience in this line.

SHRI J. V. K. VALLABHARAO: May I know whether it is a fact that some of the Directors of this Company are also Directors of the A.C.C. or some other firm?

SHRI N. KANUNGO: I have no information.

SHRI T. V. KAMALASWAMY: Since there are two big monopolists, the Dalmias and the A.C.C., in this line already, where exactly does this firm of Ramakrishna & Co., come in?

SHRI N. KANUNGO: There are no monopolists exactly but A.I.C.C. have a large number of factories.

SHRI H. P. SAKSENA: A.I.C.C. has no factory!

SHRI N. KANUNGO: I am sorry, Sir, A.C.C. have got a large number of factories.

SHRI T. V. KAMALASWAMY: There are two groups, Damias with six factories and A.C.C. with 21 factories. How does the hon. Minister say that there is no monopoly?

SHRI N. KANUNGO: There are some independent producers; if I mistake not, there are 9 independent producers.

SHRI J. V. K. VALLABHARAO: In view of the fact that the whole of the production is intended for the Nandikonda project, why is it that the Government themselves did not think it fit to establish this factory?

SHRI N. KANUNGO: This is one of the industries which have to be operated and developed by private enterprise.

INSTALLATION OF A STABLE BLEACHING POWDER PLANT

*823. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Messrs. Mettur Chemical and Industrial Corporation, Ltd., are installing a stable bleaching powder plant in their factory;

(b) if so, what will be the capacity of this plant; and